

(b) Wherever such shops have been opened they have assured regular supplies.

Shri D. C. Sharma: What has prevented the Central Government from opening these shops in the other States of India when the normal supplies according to press reports and close observation are not very regular?

Shri Hajarnavis: First of all, it is not the responsibility of the Central Government to regulate the distribution of commodities in the States. Secondly, wherever there has been shortage, the State Governments have taken action.

Shri D. C. Sharma: In the last session of the Lok Sabha it was stated that there have been some kind of blackmarketing in kerosene. Has any action been taken against those who indulged in blackmarketing?

Shri Hajarnavis: This does not fairly fall within the scope of this question. But I believe some people were arrested for offences connected with the maldistribution of kerosene.

श्री सरजू पाण्डेय : क्या माननीय मंत्री जी यह बतलायेंगे कि उत्तर प्रदेश के कुछ जिलों में मिट्टी के तेल की बृहत किल्लत है, ऐसी कोई शिकायत केंद्रीय सरकार को मिली है या नहीं, और अगर मिली है तो उस पर क्या कार्यवाही की जा रही है ?

श्री हजरतबोस : जी नहीं, कोई शिकायत नहीं मिली है ।

Shrimati Renu Chakravartty: In view of the fact that the question of the control of the prices of essential goods is a matter of national policy, may I know whether Government consider that the distribution of kerosene should be made well ahead through the fair price shops instead of waiting till again we have the profiteers at our throats?

Shri Hajarnavis: The situation is constantly under review, and Government have not noticed that there has

been any undue rise in the prices. The moment such an apprehension is felt, action will be taken without delay.

Shri Sham Lal Saraf: May I know whether adequate supplies of kerosene oil have been placed at the disposal of all the States, and more particularly of those States where fair price shops have not been opened yet?

Shri Hajarnavis: As I said earlier, the responsibility for regulating the commodities is with the States, and adequate powers under the Defence of India Act have also been devolved upon the State Governments. If they approach us for any additional powers that also would be very sympathetically considered.

Shrimati Savitri Nigam: The hon. Minister has stated in his reply that fair price shops have been opened in the Union Territories. May I know whether he is aware that even now kerosene oil is being sold at a very high price in the colonies of New Delhi?

Shri Hajarnavis: I am not aware of any such complaint. On the contrary, I met a few people two days back, who told me that there was more than enough supply of kerosene and that the prices were going down.

Re-orientation of Educational System due to Emergency

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*435. { **Shri P. Kunhan:**
Shri Rameshwar Tantia:
Shri Sidheshwar Prasad:
Shri S. B. Patil:
Shri Bade:

Will the Minister of Education be pleased to state:

(a) whether the question of re-orientating the educational system to meet the emergency has been considered by Government; and

(b) if so, the steps proposed to be taken by Government in this connection?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) A statement is laid on the table of the House. [Placed in Library. See No. LT-708/63].

श्री बड़े : जो टेबल पर स्टेटमेंट रक्खा गया है, उस म लिखा है :

“Facilities for science education at all stages are being expanded”.

म जानना चाहता हूँ कि क्या सभी स्टेटों में इस प्रकार का आयोजन किया गया है ? अगर करिकुलम म कोई फर्क किया गया है तो उस के वास्ते शासन ने कितना ज्यादा पसा दिया है ?

डा० का० ला० श्रीमाली : माननीय सदस्य को यह ज्ञात है कि जहाँ तक शिक्षा का काम है, उस का सारा प्रबन्ध राज्य सरकारों को करना पड़ता है । लेकिन उन को साधारणतया यह इन्स्ट्रक्शन्स दिये गये ह कि इमजन्सी में जो आवश्यक काम ह उनके लिए वे ज्यादा वक्त दें । इसी दृष्टि से जो वैज्ञानिक पढाई का काम है उस को पुनर्गठित किया जा रहा है ।

श्री बड़े : मेरा सवाल यह है कि कोई फर्क किया गया है ।

अध्यक्ष महोदय : मैं आपको फिर एक मौका दे दूंगा ।

Shri Rameshwar Tantia: From the statement I find that with the present need for a steady supply of manpower, physical training and NCC training in schools and colleges are being introduced. May I know.....

Mr. Speaker: I do not want supplementary questions to be read out.

Shri Rameshwar Tantia: I was only referring to the statement. In the statement, in paragraph 2 it has been stated that plans are being drawn up for NCC and physical training in colleges and schools. May I know the number of students that are going to

be covered, and whether Government are thinking of compulsory military training in the colleges?

Dr. K. L. Shrimali: The response is very good as far as the schools are concerned. We have written to all the State Governments asking them to introduce compulsory National Discipline Scheme for all stages from the sixth standard up to the eleventh standard wherever other programmes of physical education do not exist. As for the NCC, as the House is aware, it is being introduced in all the universities, and the universities have agreed to introduce it and have agreed to allot four periods every day.

श्री प्रकाशवीर शास्त्री : क्या मैं जान सकता हूँ कि भारत सरकार...

श्री बड़े : क्या मैं जान सकता हूँ...

अध्यक्ष महोदय : जब आप चाहेंगे उस वक्त जान सकेंगे या जब मैं चाहूंगा तब आप जान सकेंगे ?

श्री प्रकाशवीर शास्त्री : म यह जानना चाहता हूँ कि भारत सरकार के अर्धन जितनी शिक्षण संस्थाएँ ह उनम आपस्काल को ध्यान में रखते हुए शिक्षा के क्रम में क्या विशेष व्यवस्थाएँ की गयी हैं ।

डा० का० ला० श्रीमाली : एक त्रिस्तुत स्टेटमेंट सदन की मेज पर रख दिया गया है । माननीय सदस्य उसको देखेंगे तो उनको पता लगेगा कि क्या क्या काम किया गया है ।

Shri Sham Lal Saraf: We have not heard the statement.

Dr. K. L. Shrimali: It is a very long statement. If you permit me, I will read it. But it will take at least five to six minutes.

Shri Hem Barua: Is it not a fact that the Education Committee of the National Integration Council as also the 37th session of the All India Education Conference that was held in

Lucknow recently suggested certain measures to give education a national bias as also an emergency bias? If so, have Government considered these suggestions by these two bodies?

Dr. K. L. Shrimali: Our education, as far as I am aware, has already a national bias and necessary steps have been taken to orient the educational system to meet the present emergency.

श्री बड़े: अध्यक्ष महोदय..

अध्यक्ष महोदय: अगर बड़े साहब इस तरह घबड़ाते रहेंगे तो उनकी बारी नहीं आएगी ।

श्री बड़े: म दो बार खड़ा हो चुका हूँ ।

अध्यक्ष महोदय: आप चाहे चार बार खड़े हों लेकिन मैं चाहूंगा तभी बुलाऊंगा ।

Shrimati Renu Chakravartty: The statement says that laboratories and workshops and other facilities in educational institutions are being intensively used for the training of personnel in different occupational and vocational skills. In view of the fact that we are very short of scientific personnel, in what particular way have we decided to increase the number of such personnel in this emergency beyond what we were doing for the general higher secondary courses?

Dr. K. L. Shrimali: It will be very difficult for me to give details with regard to each State. This is a general directive which has been sent to the State Governments. If the hon. Member wants information about any particular State or about any particular institution, I shall be very glad to supply it, but it is very difficult for me to give the picture for the whole of India about workshops, laboratories etc. I can only give a general statement which I have given.

श्री बड़े: मैं पूछना चाहता हूँ कि डिफेंस की विशेष परिस्थिति को ध्यान में रखते हुए केन्द्र ने कितना परसटैज इनक्रीज करने का

निश्चय किया है, और राज्यों को क्या डाइरेक्टिव भेजा है ?

डा० का० ला० श्रीमाली : जहाँ तक फिजिकल एजुकेशन के प्रोग्राम और नेशनल डिसिप्लिन स्कीम का सम्बन्ध है, केन्द्र ने इनके पूरे खर्च की जिम्मेदारी ली है । इस पर लगभग पाँच करोड़ रुपये खर्च होगा, मुझे ठीक याद नहीं है । इसके अलावा जो भी दूसरी योजना है उसम योजना के मुताबिक राज्य सरकारों को सहायता दी जाएगी ।

National Discipline Scheme in Secondary Schools

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*436. { Shri Sidheshwar Prasad:
Shri Hari Vishnu Kamath:
Shri D. C. Sharma:

Will the Minister of Education be pleased to state:

(a) whether Government have considered the question of extension of the National Discipline Scheme to all Secondary Schools in the country; and

(b) if so, with what result?

The Parliamentary Secretary to the Minister of Education (Shri M. R. Krishna): (a) Yes, Sir.

(b) An Emergency Scheme of Physical Education and National Discipline has been formulated which seeks to coordinate the existing National Discipline Scheme with the good points from the existing programmes of Physical Education and A.C.C. About 6450 fresh N.D.S. Instructors are to be employed and trained by the N.D.S. Directorate under this Scheme. Besides, arrangements are being made to reorient existing Physical Education Teachers and National Discipline Scheme Instructors to the requirements of the Integrated Emergency Programme. When the training of all these personnel is completed the programme is expected to cover all students from Classes VI to XI numbering about 1.02 crores.